GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 380 TO BE ANSWERED ON 5TH DECEMBER, 2023

SEPARATE BUDGET FOR AGRICULTURE

380. SHRI R.K. SINGH PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has released any separate budget for agriculture with the objective of making law for regulating the use of groundwater to increase the agricultural productivity to safeguard the farmers' welfare and to protect the interests of farmers and the common people dependent on groundwater;
- (b) if so, the details thereof and the steps being taken by the Government in this regard; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Both agriculture and water are state subjects. However, Government of India is actively supporting and supplementing efforts of state governments by implementing a comprehensive set of schemes and programmes for the benefit of farmers across agriculture and allied sectors as well as promoting sustainable groundwater management. Apart from the schemes, Government of India has also taken several initiatives to enhance income and improve quality of life of farmers which include unprecedented enhancement in budget allocation for the Ministry of Agriculture & Farmers Welfare. Total budget allocation for the Ministry of Agriculture and Farmers Welfare has been increased to Rs. 1,25,035.79 crore during 2023-24.

Regarding legislations to regulate ground water use, Ministry of Jal Shakti has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development.
